

expected jobs have been created.

3. Enhanced duty drawback coverage

- (a) In a first-of-its-kind move, a new scheme will be introduced to refund the state levies which were not refunded so far.
- (b) This move will greatly boost the competitiveness of Indian exports in foreign markets.
- (c) Drawback at All Industries Rate will be given for domestic duty paid inputs even when fabrics are imported under Advance Authorization Scheme.

4. Enhancing scope of Section 80JJAA of Income Tax Act

Looking at the seasonal nature of garment industry, the provision of 240 days under Section 80JJAA of Income Tax Act would be relaxed to 150 days for garment industry.

Steps to boost textile sector

1489. SHRI NARENDRA KUMAR SWAIN: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government has recently announced ₹ 6000 crore package for Textile sector, if so, the details thereof, State-wise;
- (b) how Government plans to make our Textile sector more competitive in global market as it is facing stiff competition from countries like Bangladesh and Vietnam; and
- (c) whether the concerns like seasonal flexibility, fixed term employment, modernisation of loom and economies of scale are to be addressed by Government in order to give Textile sector a new look in the present world, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Yes Sir, Government has recently announced ₹ 6000 crore package for Textile sector. The details of package are given in the Statement. [*Refer to the Statement appended to the Answer to USQ No.1488 Part (a) to (c)*]

- (b) Government plans to make Textile sector more competitive in global market by providing export incentives under schemes like MEIS, Interest Subvention, MDA, MAI, Duty Drawback etc. Further, the special package announced recently is expected to boost competency of textile and apparel exports in international markets.

(c) The seasonal flexibility *i.e.* increase in overtime limit from 50 hours to 100 hours and introduction to fixed term employment are already addressed by Government in the said special package. Apart from this, Government has taken various pro labour and pro industry initiatives like:

1. Reimbursement of entire 12% employer contribution to EPFO
2. Optional EPF for employees earning less than ₹ 15,000
3. Enhanced duty drawback and subsidy under ATUF for apparel manufacturers
4. Modifications under Section 80JJAA of IT Act

All these initiatives will promote economies of scale and A modernization of all segments in the Textile and apparel value chain.

Initiatives for export growth

1490. SHRI SANJAY RAUT: Will the Minister of TEXTILES be pleased to state:

(a) whether Government is considering to take new initiatives for increasing export growth in the international arena, if so, the details thereof; and

(b) the details of steps taken or proposed to be taken by Government to facilitate trade link for the domestic industry?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Yes Sir, Government has recently announced a package for apparel sector in order to increase export growth in international arena. The details of package are given in Statement-I. [*Refer to Statement appended to the Answer to USQ No.1488 Part (a) to (c)*]

(b) In order to facilitate trade link for domestic industry, the Government is implementing several schemes, the details of which are given in Statement-II.